

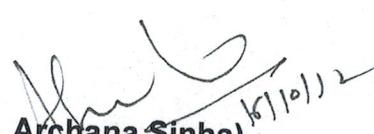
No.PB/( 34 )/NGT/2012  
National Green Tribunal  
Van Vigyan Bhawan,  
Sector-5, R.K. Puram,  
New Delhi-110022

Dated 16<sup>th</sup> October, 2012

**OFFICE ORDER**

In exercise of the powers under Rules 8, 9, 10, 15 & 16 of the National Green Tribunal (Practices and Procedure) Rules, 2011, Shri R.K. Goel, Consultant / Incharge (Judicial Section) is authorized as an Officer for the purpose of receiving of the applications, appeals and transferred cases, receiving of the reply and documents filed by the Respondent, deciding the questions arising out of the scrutiny of the application etc., issuance of the processes and granting of the copies of the documents to the parties to the proceedings, till further orders.

This issues with the approval of the Hon'ble Chairperson of the National Green Tribunal.

  
(Dr. Archana Sinha)  
Registrar, NGT

**Copy to:**

1. Office, NGT
2. Shri R.K. Goel, the Officer concerned
3. All concerned.